CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL MUMBAI

WEST ZONAL BENCH

SERVICE TAX APPLICATION (MISC) NO: 86951 OF 2024

(on behalf of appellant)

IN

SERVICE TAX APPEAL NO: 85744 OF 2014

[Arising out of Order-in-Original No: 02/AC/COMMR/Th-II/ST/2013 dated 29th November 2013 passed by the Commissioner of Service Tax, Thane – II Mumbai.]

HDFC Bank Ltd

Kamala Mills Compound, Trade World, C-Wing, 10th Floor, SB Marg, Lower Parel, Mumbai-400 013

... Appellant

versus

Commissioner Of Central Excise

Thane - II

Plot No. C-24, Utpad Shulk Bhavan,, Sector-E, Bandra-Kurla Complex, Mumbai-400051

...Respondent

WITH

SERVICE TAX APPLICATION (MISC) NO: 86950 OF 2024

(on behalf of appellant)

IN

SERVICE TAX APPEAL NO: 85640 OF 2016

[Arising out of Order-in-Original No: 38/STC-V/SKD/15-16 dated 14th December 2015 passed by the Commissioner of Service Tax-V, Mumbai.]

HDFC Bank Ltd

Kamala Mills Compound, Trade World, C-Wing, 10th Floor, SB Marg, Lower Parel, Mumbai-400 013

... Appellant

versus

Commissioner Of Central Excise

Thane - II

Plot No. C-24, Utpad Shulk Bhavan,, Sector-E, Bandra-Kurla Complex, Mumbai-400051

...Respondent

APPEARANCE:

Shri Raghuraman Venkatraman, Shri Abhishek A Rastogi, Ms Sandhya Venkatraman, Ms. Meenal Songire and Ms Pooja Rastogi, Advocates for the appellant

Shri Adeep Pathan, Assistant Commissioner (AR) for the respondent

CORAM:

HON'BLE MR C J MATHEW, MEMBER (TECHNICAL) HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)

MISCELLANEOUS ORDER NO: 85005-85006/2025

DATE OF HEARING: 03/01/2025 DATE OF DECISION: 03/01/2025

PER: CORAM

These applications seek change in cause title by causing change in the name of respondent as

'Commissioner of CGST & Central Excise

GST Bhawan, 115 MK Road, Churchgate, Mumbai – 400020'

instead of

'Commissioner Of Central Excise, Thane - II

Plot No. C-24, Utpad Shulk Bhavan,, Sector-E, Bandra-Kurla Complex, Mumbai-400051'

- 2. Heard Learned Authorised Representative.
- 3. Miscellaneous applications are allowed. Registry is directed to

make necessary changes in the cause title.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)

Member (Judicial)

(C J MATHEW)
Member (Technical)

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